

**JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL):** (a) The cases of confirmation are considered by the respective appointing authorities/cadre controlling authorities. According to the present policy the officers who are away on deputation or foreign service are considered and approved for confirmation *in absentia*, but the actual orders of confirmation are issued only on their reversion to their parent cadre/post, etc.

(b) The present orders regarding confirmation *in absentia* are being reviewed.

**Reservation Quota for S.C./S.T. for Promotion of Gr.-II Officers in Delhi Administration**

2222, SHRI MAHILAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) criteria now adopted by Delhi Administration for promotion of Grade-II (Executive) officers to the rank of Grade-I (Executive) posts;

(b) total number of persons promoted to Grade-I (Executive) during

(b): Year Persons Promoted to Grade-I (Executive) (including on *ad hoc* basis).

the last three years, year-wise; and the number of SC/ST out of them;

(c) total number of grade-II (Executive) and number of SC/ST out of them; and

(d) whether quota reserved for SC/ST is complete in both the grades of posts if not, the reasons for the backlog and when it will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): Information furnished by Delhi Administration is given below:—

(a) Grade-II (Executive) Officers are promoted to the rank of Grade-I (Executive) posts in accordance with the provisions laid down in Rule 6 of Delhi Administration Subordinate Services Rules, 1967.

	General Category	Sch. Caste	Sch. Tribe	Total
1976	19	..	..	19
1977	..	..	..	..
1978	12	..	..	12

(c) Number of Grade-II (Executive) officials (including officials working on *ad hoc* basis)

General Category	Sch. Caste	Sch. Tribe	Total
513	41	..	554

(d): There is a back-log of reservation for Scheduled Castes and Scheduled Tribes in Grade-I (Executive). The vacancies reserved for Scheduled Castes and Scheduled Tribes could not be filled during 1976-1977 and 1978 as there was only one Scheduled Caste candidate in the zone of consideration adopted by the Departmental Promotion Committee and since departmental proceedings were pending against him, the recommendations of the Departmental Promotion Committee were placed in a sealed cover in his case. There was no Scheduled Tribe candidate within the zone of consideration. No vacancy reserved for Scheduled Tribe could, therefore, be filled.

Efforts are being made to complete the back-log in respect of Scheduled Caste officials in the matter of recruitment to Grade-II (Executive) by direct recruitment and by departmental competitive examination. As regards Scheduled Tribe officials efforts are being made to complete the back-log in matter of recruitment to Grade-II (Executive) by direct recruitment.

For promotion to Grade-I (Executive), Grade-II (Executive) is a feeder service.

**आदिवासी क्षेत्रों का विकास**

2223. श्री राधव जी : क्या गृह मंत्री यह बताते की कृपा करेंगे कि :

**विचारण 1**

राज्यवार अनुसूचित जनजातियों की संख्या

[अनुसूचित जाति तथा अनुसूचित जनजाति आदेश (संशोधन) अधिनियम, 1976 के अनुसार संशोधित भारत की जनगणना, 1971 के अनुसार]

जनसंख्या लाखों में

क्रम सं०	राज्य/संघ शासित क्षेत्र	कुल जनसंख्या	अनुसूचित जनजाति जनसंख्या	कुल जनसंख्या में अनुसूचित जनजाति जनसंख्या की प्रतिशतता
1	2	3	4	5
1	आन्ध्र प्रदेश	435.03	22.26	5.12
2	कर्नाटक	146.25	16.97	10.99

(क) विभिन्न राज्यों की पुष्क-पुष्क पुनः जनसंख्या कितनी है और जयमें के आदिवासियों की जनसंख्या कितनी है तथा वह कितने प्रतिशत है;

(ख) आर्थिकता के आधार पर शिक्षा, सड़कों, बिजली, औद्योगिक तथा अन्य सुविधाओं का समुचित विकास और प्रसार सुनिश्चित करने तथा आदिवासी क्षेत्रों में पर्याप्त वित्तीय संसाधन उपलब्ध कराने के लिए मंत्रालय ने क्या उपाय किये हैं; और

(ग) उसमें कितनी सफलता मिली ?

गृह मंत्रालय में राज्य सत्री (श्री धनिक साहू मण्डल):(क) सूचना का व्यौरा विवरण -1 में दिया गया है ।

(ख) 50 प्रतिशत तथा अधिक आदिवासी आबादी के क्षेत्रों के लिए उपयोजनाएँ तैयार कर ली गई हैं । इन जनजाति उपयोजना क्षेत्रों को 180 समेकित जनजाति विकास परियोजनाओं में विभाजित किया गया है तथा शिक्षा, सड़कें, बिजली सुविधाएँ आदि के मामले में क्षेत्र की आवश्यकताओं का ध्यान में रखते हुये प्रत्येक परियोजना के लिए अलग-अलग कार्यक्रम तैयार किये गये हैं । जनजाति उप योजना के लिये राज्य योजना से धनराशि की मात्रा प्रति वर्ष निर्धारित की जाती है और यह राशि अत्यन्तनीय नहीं है । केन्द्रीय सरकार जनजाति उपयोजना के अन्तर्गत कार्यक्रमों के लिये विशेष केन्द्रीय सहायता देती है । मध्यम अवधि योजना 1978-83 के दौरान विशेष केन्द्रीय सहायता की राशि 350 करोड़ रुपये होगी ।

(ग) जनजाति उप योजना क्षेत्रों क निवेश में वर्ष दर वर्ष प्रगतिशील प्रगति हुई है जो अनुसूचित-II से देखी जा सकती है ।